

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 57(ND)2016

IN THE MATTER OF:

M/s Reena Ahluwalia &Ors. APPLICANT / PETITIONER
Vs.
M/s Suntime Energy Ltd. &Ors. RESPONDENT

SECTION:

Under Section 397/398

Order delivered on 03.08.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT :- Ms. Vasudha Sen, Advocate
Mr. Vivek Kumar, Advocate

ORDER

At the request of the parties, the matter is adjourned to 23.8.2017.

— Sd —

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
03.8.2017